

**GOVERNMENT OF INDIA  
PANCHAYATI RAJ  
LOK SABHA**

UNSTARRED QUESTION NO:3200

ANSWERED ON:23.08.2006

SETTING UP OF NYAYA PANCHAYATS

Ahir Shri Hansraj Gangaram;Gangwar Shri Santosh Kumar;Kurup Adv. Suresh;Patel Shri Kishanbhai Vestabhai;Senthil Dr. Raman;Singh Shri Sugrib

**Will the Minister of PANCHAYATI RAJ be pleased to state:**

- (a) whether the Government proposes to set up Nyaya Panchayats to delegate more judicial rights to the Panchayat in the country;
- (b) if so, the details thereof along with its jurisdiction; and
- (c) the time by which the Nyaya Panchayats are likely to be set up and the action taken by the Government in this regard?

**Answer**

MINISTER OF PANCHAYATI RAJ ( SHRI MANI SHANKAR AIYAR )

(a), (b) and (c):- Yes, Sir, a proposal to set up Nyaya Panchayats to delegate more judicial rights to the grassroots in the country is under consideration. A Drafting Committee has been set up to draft a bill. The objectives of the proposed Nyaya Panchayat Bill is to provide a sound alternative forum at the grassroots level for dispute resolution through mediation, conciliation and compromise, which can be institutionalized with community involvement. No recommendations have been received as yet from the drafting committee.